

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 175 of 2015

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

07/25.06.2020: None appears on behalf of the petitioner on repeated calls. However, counsel for the State is present.

List this case in usual course after the Court functions physically.

Anu/

(ANANDA SEN, J.)